

2057 / NGT-452/2018

06/01/2020

To,

The Registrar,  
National Green Tribunal  
Principal Bench, New Delhi

Subject :- Factual report in compliance of order dated 07-11-2019 MA No. 82/2019,143/2019,144/2019 in OA No. 452/2018(earlier OA No. 671/2018) Manoj Chaudhary Versus Union of India and others.

Respected Sir,

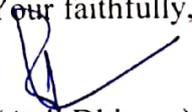
In the above noted case, Hon'ble Tribunal has given direction as below :-

"In view of deficiencies noticed, necessary action be taken and report furnished. It is also necessary to ascertain whether requisite consent under the Air (Prevention and Control of Pollution) Act, 1981 has been taken for setting up DG sets and whether conditions of such consents are being complied. The Committee may indicate the action taken for schools being run without the relevant approval from Education Department, Fire, Department and Public Works Department."

In the compliance of above directions an inspection of the schools mentioned in the order of Hon'ble Tribunal, was carried out by a joint inspection team comprising of the officials from the offices of Commissioner Meerut, District Magistrate, Meerut and UP Pollution Control Board, Meerut on dated 18-12-2019.

Accordingly a factual report is being submitted along with the present letter for kind perusal and further action in this regard.

Your faithfully,

  
(Anil Dhingra)  
District Magistrate  
Meerut

C.C :-

1. Commissioner, Meerut Division, Meerut.
2. Member Secretary, UP Pollution Control Board, Lucknow.
3. Regional Officer, UP Pollution Control Board, Meerut.

  
District Magistrate

**Report regarding Hon'ble NGT Dated 07-11-2019 in OA No. 452/2018**

Pursuant to the direction given by Hon'ble NGT in the order passed on dated 07-11-2019 in MA No. 82/2019,143/2019,144/2019 under OA No. 452/2018. The main relevant contents of the order are as under :-

**"In view of deficiencies noticed, necessary action be taken and report furnished. It is also necessary to ascertain whether requisite consent under the Air (Prevention and Control of Pollution) Act, 1981 has been taken for setting up DG sets and whether conditions of such consents are being complied. The Committee may indicate the action taken for schools being run without the relevant approval from Education Department, Fire, Department and Public Works Department."**

In compliance of the above order, the following officials from the offices of Commissioner, Meerut, District Magistrate, Meerut and UP Pollution Control Board, Meerut inspected the schools mentioned in the order on dated 18/12/2019.

1. **Mr. Udayee Ram** - **Additional Commissioner, Meerut**
2. **Mr. Ajay Kumar Tiwari** - **ADM(City),Meerut**
3. **Dr. Yogendra Kumar** - **ASO,UP Pollution Control Board, Meerut**

There are four schools situated at Mission Compound, Meerut in the vicinity of the complainant Shri Manoj Chaudhary's house. The names of the schools are as below :-

- a. **LRA Kids School** - **Situated at in front of complainant's house.**
- b. **JP Academy** - **Situated at approx. 50 meter distance from the Complainant's house.**
- c. **The Shivalik Public School** - **Situated at approx. 70 meter distance from the Complainant's house.**
- d. **Little Scholar School** - **Situated at approx. 100 meter distance from the Complainant's house.**

The report for each schools on the basis of inspection are as under:-

- i. **LRA Kids School** - At the time of inspection, Shri Gopal Agarwal-Owner cum operator was present as a school representative. The representative informed that this school is a play group kids school and it is brought to the notice that approval from Basic Education Department is not required for play group schools. In support of this claim, the school has submitted a letter from Basic Shiksha Adhikari (BSA). In reply of an RTI application which say that there is no provision for approval of nursery to UKG school. The copy of letter is annexed at **Annexure-I**. The school has submitted the relevant approvals from fire and certificate given under National Building Code (NBC) regarding structure safety which are annexed at **Annexure-II & Annexure - III**. The school does not have D.G. set but has installed an inverter of capacity 2.0 KW for power supply in case of power failure.
- ii. **JP Academy** - At the time of inspection, Mrs Ekta Chaddha-Principal was present as a school representative. This school has a D.G. set capacity of 25 KVA in school premises. The D.G set is equipped with acoustic encloser. Noise monitoring of this D.G. set has been done on dated 18.12.2019 after operation of D.G. set. Monitoring report is annexed at **Annexure-IV** and ambient air quality monitoring was also done and monitoring report is annexed at **Annexure-V**. This school could not show the approvals from Basic Education Department, Fire and Certificate from National Building Code (NBC) regarding structure safety of building. The school has been applied for obtaining air consent for D.G set under the Air (Prevention and Control of Pollution) Act, 1981 from State Pollution Control Board which is under consideration by Regional Office, UPPCB, Meerut.
- iii. **The Shivalik Public School** - At the time of inspection, Dr. Seema Tyagi-Principal was present as a school representative. This school has a D.G. set of capacity 20 KVA in school premises. The D.G set is equipped with acoustic encloser. Noise monitoring of this D.G. set has been done on dated 18.12.2019 after operation of D.G. set is annexed at **Annexure-VI** and ambient air quality monitoring was also done and monitoring report is annexed at **Annexure-VII**. The school has been applied for obtaining air consent for D.G set under the Air (Prevention and Control of Pollution) Act, 1981 from State Pollution Control Board which is under consideration by Regional Office, UPPCB, Meerut. Again this school could provide relevant approvals obtained from the competent authorities. Such as Basic Shiksha Department, Fire & PWD Department are annexed at **Annexure-VIII, IX&,X**

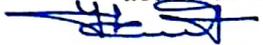
Little Scholar School

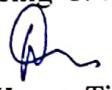
- At the time of inspection, Mrs. Sunita Kapoor-Principal was present as a school representative. The school representative that this school is running since 1985. This school is only for Pre-nursery to U.K.G and it is brought to the notice that approval from Basic Education Department is not required for play group schools. In support of this claim, the school has submitted a letter from Basic Shiksha Adhikari (BSA). In reply of an RTI application which says that there is no provision for approval of Nursery to UKG school. The copy of letter is annexed at **Annexure-XI**. The school has submitted the relevant approvals from Fire and certificate given under National Building Code (NBC) regarding structure safety of building which are annexed at **Annexure-XII & Annexure-XIII**. The school does not have D.G. set but has installed an inverter of capacity 4.7 KW for power supply in case of power failure.

Observations :-

1. The letter has been sent to the Basic Shiksha Department, Fire Department and PWD Department by this office vide letter no **1995/NGT-452/2018/2019** dated **20-12-2019** is **annexed at Annexure-XIV** for submission of action taken report but the aforesaid departments have not submitted the report till date.
2. Only one school named as M/s JP Academy is not having the permission from the relevant authorities such as Basic Shiksha Department and PWD Department.

A factual report is being submitted for kind perusal and further action in this regard.

  
(Dr. Yogendra Kumar)  
ASO  
UP Pollution Control Board  
Meerut

  
(Ajay Kumar Tiwari)  
ADM(City)  
Meerut

  
(Udayee Ram)  
Additional Commissioner  
Meerut

कार्यालय जिला बेसिक शिक्षा अधिकारी, मेरठ।

पंजीकृत।

पत्रांक/प्रबन्ध/सू०अधि०/ 6728

/2019-20 दिनांक :- 16/10/19

श्री विजय कुमार  
निवासी-442, फंजाया ब्रह्मपुरी शारदा रोड  
जिला मेरठ।

महोदय,

आपके पत्र दिनांक 19.09.2019 के द्वारा नर्सरी से सू०के०जी० तक की मान्यता लेने के सम्बन्ध में  
जानकारी चाही है।

उक्त के सम्बन्ध में अवगत कराना है कि नर्सरी से सू०के०जी० तक की मान्यता दिली जाने का कोई  
प्राविधान नहीं है।

जिला बेसिक शिक्षा अधिकारी  
मेरठ।

# MOHAN & ASSOCIATES

Architects, Engineers, Govt. Approved Valuers, L.I.C. & Bank Panel Valuers  
(Approved by Ministry of Finance, Central Board of Direct Taxes, Deptt. of Revenue & Insurance, Govt. of India)  
Regn. No. KNP-156/97 Cal-1 GSTIN No. 09AATPM1631Q1ZY

**DEVENDRA MOHAN**

B. Arch., A.I.I.A., F.I.V.  
Regn. No. CA/85/9517

**SHITIZ GUPTA**

B. Arch.  
Regn. No. CA/2015/71702

• Near Kastoori Home Shoppe (P) Ltd.  
J.D. House, Garh Road,  
Meerut (U.P.)

No.: CERT/AZ/73

Dt.: 05.12.2019

## TO WHOM IT MAY CONCERN

On the request of owners Mrs. Neeru Agarwal W/o Mr. Gopal Agarwal and Mr. Nishant Raman S/o Mr. Gopal Agarwal, I have visited the existing Tutorial building known as L.R.A. Kids (Tutorial) located at Property No. 24/A & 24/B, Present no. 14/1 & 14/2, Dev Nagar, Mission Compound, Meerut and my observations are as under-

1. Building Accommodation:

This single story with mummy Tutorial Building consists 6 nos. class rooms, 2 nos. office rooms, 3 nos. toilets, 1 reception lobby, 2 passage & 2 open court yards.

2. Building Specifications:

- i. Foundation - Open spread brick foundation.
- ii. Roof - RBC slab.
- iii. Walls - All walls are 9" thick load bearing brick walls.
- iv. Joinery - Wooden doors with partly glazed and steel sectional glass windows in wooden frame.
- v. Flooring - All flooring is of vitrified tiles (size 2' x 2').
- vi. Finishing - Brick wall & ceiling duly cement plastered with plastic emulsion paint.
- vii. Electric - Concealed.
- viii. Plumbing - Concealed.

3. Age of Building - This tutorial School building is about 38 years old and Renovated in Year 2011-12.

1

  
D. MOHAN  
B. Arch. A.I.I.A.  
Architect & Govt. Approved Valuer  
(Reg. No. CA/85/9517)  
Regd. Architect of Council of Architectures

Office Telefax: +91-121-2767520

M. +91-9837020205

E-mail: mohan\_associates@hotmail.com

4. Building Height – 10'-0"
5. Building Maintenance – Excellent.
6. Building Approval Plan - Map of this building is also approved by Meerut Development Authority vide Map no.4532 dt.03.09.1981.

I hereby certified that this existing Tutorial Building is a load bearing structure and has been constructed as per National Building Code of India 2005.

  
D. MOHAN  
B. A (D. Mohan)  
Architect & Govt. Approved Valuer  
(Reg. No. CA/85/9577)  
Member of Council of Architects

## प्रोफार्मा--अ

अग्निशमन अधिकारियों द्वारा जारी किये जाने वाला फायर एक्सटिंग्यूशरों की कार्यशीलता का वार्षिक प्रमाण-पत्र  
(यह अग्निशमन भवन का अनापत्ति प्रमाण-पत्र नहीं है। यह केवल फायर एक्सटिंग्यूशरों की कार्यशील होने का प्रमाण पत्र है।)

कार्यालय अग्निशमन अधिकारी पुलिस लाईन मेरठ।  
पत्र सं०-फा0स0-21(कार्यशीलता)/2019 दिनांक नवम्बर 19, 2019  
सेवा में,

स्वामी/प्रबन्धक,  
एल0आर0ए0केड्स,  
24 मिशन कम्पाउण्ड,  
जनपद मेरठ।

विषय:- प्रतिष्ठान में स्थापित फायर एक्सटिंग्यूशरों की कार्यशीलता/रिफ्लिंग/हाईड्रोलिक टैस्टिंग के प्रमाणीकरण के सम्बन्ध में।

सन्दर्भ:- आपका प्रार्थना पत्र दिनांक: 07.11.2019

उपरोक्त सन्दर्भित विषयक आपके प्रार्थना पत्र के क्रम में आपके संस्थान में उपलब्ध 05 अदद फायर एक्सटिंग्यूशरों की टैस्टिंग हेतु शासनादेश संख्या:-1120(1)/आठ, दिनांक 27.12.1982 में दिये गये निर्देशों के अनुसार निर्धारित शुल्क रुपये 50/- भारतीय स्टेट बैंक शाखा मेरठ केन्ट जनपद मेरठ में चालान संख्या-के0जे0-00007 दिनांक 19.11.2019 द्वारा जमा कराया गया। प्राप्ति रसीद प्राप्त होने के उपरान्त 05 अदद फायर एक्सटिंग्यूशरों का परीक्षण किया गया। जिसका विवरण निम्नवत है।

1. चैकिंग का दिनांक 19.11.2019
2. पूर्व चैकिंग का दिनांक एवं चैकिंग अधिकारी का नाम 25.02.2018 श्री संजीव कुमार सिंह, एफएसओ।
3. संस्थान का विवरण:-शैक्षिक भवन
4. संस्थान में लगाये गये फायर एक्सटिंग्यूशरों की संख्या: 05 अदद।
5. परीक्षण किये गये फायर एक्सटिंग्यूशरों की संख्या: 05 अदद।
6. चैक किये गये फायर एक्सटिंग्यूशर कार्यशीलता/रिफ्लिंग/हाईड्रोलिक टैस्टिंग का विवरण।

क्रमांक	फायर एक्सटिंग्यूशर का प्रकार	क्षमता	संख्या	कार्यशील/अकार्यशील
1	एबीसी टाईप	05 किग्रा0	05	कार्यशील
2	-	-	-	-

आपके संस्थान में उपलब्ध फायर एक्सटिंग्यूशर कार्यशीलता/रिफ्लिंग/हाईड्रोलिक उपरोक्तानुसार प्रमाणित की जाती है। National Building Code and UP Building Byelaws एवं Uttar Pradesh Fire Prevention and Fire Safety Act/Rules-2005 में निर्धारित मानकों के अनुसार शेष सुरक्षा व्यवस्थाये वांछनीय होगी। भारतीय मानक ब्यूरो के निर्धारित मानकों के अनुसार प्रत्येक वर्ष कार्यशीलता/रिफ्लिंग/हाईड्रोलिक टैस्टिंग प्रमाणित कराये जाने का उत्तरदायित्व भवन प्रबन्धक/भवन स्वामी का होगा।

Sanjeev F.S.O.  
19-11-2019  
अग्निशमन अधिकारी,  
अग्निशमन अधिकारी  
मेरठ

प्रतिलिपि:-मुख्य अग्निशमन अधिकारी, मेरठ महोदय को सादर सूचनार्थ प्रेषित।

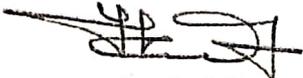


Regional Office & Laboratory  
U.P. POLLUTION CONTROL BOARD  
MEERUT  
NOISE MONITORING REPORT

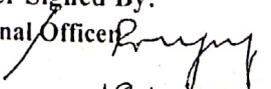
3. Name of Industry/Place : M/s J.P. Academy School, Dev Nagar, Mission Compound, Meerut  
2. Date of Sampling : 18-12-2019  
3. Sample Collected by : Shri A.K.Mishra (SA), Shri Basudev (MA)  
4. Sampling Details : Sampling Time 08:00 am to 08:30 am  
Respectively.

Sl. No.	SAMPLING LOCATION	Observed Value (dB)A	Noise Level Standard for D.G. Set from 01 Meter Distance Decided By CPCB/UPPCB
1.	Sample Taken From 01 Meter Distance of D.G. Set	73.2	75 dB(A)

  
Analysed By:  
Scientific Assistant

  
Checked By:  
Assistant Scientific Officer

Counter Signed By:  
Regional Officer

  
19.12.19

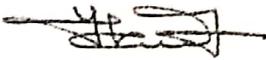


**Regional Office & Laboratory**  
**U.P. POLLUTION CONTROL BOARD**  
**MEERUT**  
**AMBIENT AIR QUALITY MONITORING REPORT**

1. Sampling Point : M/s J.P. Academy School, Dev Nagar, Mission Compound, Meerut  
2. Date of Sampling : 18-12-2019  
3. Sample Collected by : Shri A.K.Mishra (SA), Shri Basudev (MA)  
4. Sampling Details : Sampling Time 08:30 AM to 04:30 PM

Sl. No.	Instruments Used	Observed Value	Standard Value
		PM10 $\mu\text{g}/\text{m}^3$	PM10 $\mu\text{g}/\text{m}^3$
1.	Sample Taken by RDS	82	100

Analyse~~d~~ By:  
Scientific Assistant

  
Checked By:  
Assistant Scientific Officer

Counter Signed By:  
Regional Officer

  
19.12.19



**Regional Office & Laboratory**  
**U.P. POLLUTION CONTROL BOARD**  
**MEERUT**  
**NOISE MONITORING REPORT**

3. Name of Industry/Place : M/s Shivalik Public School, Dev Nagar, Mission Compound, Meerut
4. Date of Sampling : 18-12-2019
3. Sample Collected by : Shri A.K.Mishra (SA), Shri Basudev (MA)
4. Sampling Details : Sampling Time 09:00 am to 09:30 am  
Respectively.

Sl. No.	SAMPLING LOCATION	Observed Value (dB)A	Noise Level Standard for D.G. Set from 01 Meter Distance Decided By CPCB/U PPCB
1.	Sample Taken From 01 Meter Distance of D.G. Set	71.2	75 dB (A)

*AS*  
 Analysed By:  
 Scientific Assistant

*[Signature]*  
 Checked By:  
 Assistant Scientific Officer

Counter Signed By:  
 Regional Officer *[Signature]*

17.12.19

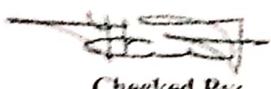


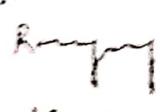
Regional Office & Laboratory  
U.P.POLLUTION CONTROL BOARD  
MEERUT  
AMBIENT AIR QUALITY MONITORING REPORT

1. Sampling Point : M/s Shivalik Public School, Dev Nagar, Mission Compound, Meerut
2. Date of Sampling : 18-12-2019
3. Sample Collected by : Shri A.K.Mishra (SA), Shri Basudev (MA)
4. Sampling Details : Sampling Time 08:00 AM to 04:00 PM

Sl. No.	Instruments Used	Observed Value	Standard Value
		PM10 $\mu\text{g}/\text{m}^3$	PM10 $\mu\text{g}/\text{m}^3$
1.	Sample Taken by RDS	78	100

  
Analysed By:  
Scientific Assistant

  
Checked By:  
Assistant Scientific Officer

  
Counter Signed By:  
Regional Officer

19-12-19

जिला शिक्षा अधिकारी,  
मेरठ।

सेवा में,

प्रबन्धक,

श्रीवाणीन पाठशाला स्थान

15 मिशन हाउस-3, मेरठ-1

क्रमांक सं. शि.स./54

/89-90 दिनांक 2-11-91

विषय:- प्राइमरी स्तर की स्थायी मान्यता की स्वीकृति।

होदय,

जिला मान्यता समिति की बैठक दिनांक 15-1-91 में लिये गये निर्णय के अनुसार आपके विद्यालय को जौलाई 90 से प्राइमरी स्तर की कक्षा से 5 तक की स्थायी मान्यता निम्नांकित प्रतिबन्धों के साथ प्रदान की जाती है।

यदि आपके द्वारा विभागीय आदेशों का पालन नहीं किया गया या विद्यालय के प्रति कोई शिकायत प्राप्त होती है तो मान्यता समाप्त करने का अधिकार दोहस्ताक्षर कर्ता को सुरक्षित होगा।

- समिति का समायोजन नवीनीकरण कराया जाय।

- छात्रों से विभाग द्वारा स्वीकृत-निर्धारित शुल्क लिया जाय।

- विभाग द्वारा स्वीकृत पुस्तकें ही विद्यालय में पढ़ायी जाय।

- किसी भी प्रशिक्षित अध्यापक/ अध्यापिकाओं को बिना विभाग की पूर्व स्वीकृति प्राप्त किये न इटाया जाय।

- विद्यालय के विरुद्ध शिकायत होने पर विवाद होने पर मान्यता समाप्त कर दी जायेगी।

- शिक्षा विभाग में कार्यरत कर्मचारियों के बच्चों को निःशुल्क शिक्षा प्रदान की जाय।

- विभागीय आदेशों का पालन किया जाय।

- अप्रशिक्षित अध्यापक/ अध्यापिकाओं के त्याग पर प्रशिक्षित अध्यापक/ अध्यापिकाओं की नियुक्ति की जाय।

विद्यालय की प्रगति प्रतिवर्ष कार्यालय में उपलब्ध करायी जाय।

भवदीय,

श्रीश चन्द्र मनादुली  
जिला वैशिक शिक्षा अधिकारी,  
मेरठ।

सं. शि.स./

/89-90 दिनांक

प्रतिलिपि निम्नांकित अधिकारियों की सेवा में सूचनार्थ प्रेषित।

सहायक शिक्षा निदेशक, वैशिक प्रथम मण्डल, मेरठ।

उप विद्यालय निरीक्षक/ उप बालिका विद्यालय निरीक्षिका, मेरठ।

शिक्षा अधीक्षक/ अधीक्षिका नगर क्षेत्र मेरठ मवाना बडौत।

समस्त क्षेत्रीय प्रति उ. वि. नि./ सा. बा. वि. नि., मेरठ।

श्रीश चन्द्र मनादुली  
जिला वैशिक शिक्षा अधिकारी,  
मेरठ।

प्रारूप:-छ

अग्नि एवं जीवन सुरक्षा प्रमाण-पत्र (Fire & Life Safety Certificate)

यूआईडी संख्या: 2018 / 51919 / एमआरटी / मेरठ / 1037 / सीएफओ  
दिनांक 26.09.2018

प्रमाणित किया जाता है कि डा0 सीमा त्यागी, स्वामी "दा शिवालिक पब्लिक स्कूल" 17, मिशन कम्पाउण्ड / 07 देवनगर, जनपद मेरठ द्वारा निर्मित शैक्षिक भवन "दा शिवालिक पब्लिक स्कूल" 17, मिशन कम्पाउण्ड / 07 देवनगर, जनपद मेरठ जिसमें भूतल, प्रथम तल, तथा वेसमेन्ट की संख्या शून्य है, जिसकी ऊँचाई 06.00 मीटर तथा प्लॉट एरिया 564.49 वर्ग मीटर है। भवन का अधिभोग डा0 सीमा त्यागी, स्वामी "दा शिवालिक स्कूल पब्लिक स्कूल" 17, मिशन कम्पाउण्ड / 07 देवनगर, जनपद मेरठ द्वारा किया जा रहा है। इनके द्वारा भवन में अग्नि निवारण एवं अग्नि सुरक्षा व्यवस्थाएँ एन0बी0सी0 एवं तत्सम्बन्धी भारतीय मानक ब्यूरो के आई0एस0 के अनुसार भवन में स्थापित व्यवस्थाओं का अनुरक्षण किया जा रहा है। जिसका निरीक्षण श्री योगेन्द्र प्रसाद प्रभारी अग्निशमन अधिकारी घण्टाघर, मेरठ द्वारा दिनांक 29.09.2018 को भवन स्वामी के प्रतिनिधि श्री राजीव त्यागी, के साथ किया गया तथा भवन में अधिष्ठापित अग्नि एवं जीवन सुरक्षा व्यवस्थाओं को मानको के अनुसार यथास्थिति में पाया गया। अतः प्रश्नगत भवन को अग्नि एवं जीवन सुरक्षा प्रमाण-पत्र (Fire & Life Safety Certificate) एन0बी0सी0-2005 के एजुकेशनल श्रेणी बी-1(1) के अर्न्तगत वैधता तिथि दिनांक 29.09.2018 से 28.09.2021 तक 03 वर्ष के लिये इस शर्त के साथ दिया जा रहा है कि भवन में सभी मानको का अनुपालन किया जायेगा तथा नवीनीकरण निर्धारित समयवधि के अर्न्तगत पुनः कराया जायेगा तथा नवीनीकरण से पूर्व भवन में स्थापित अग्निशमन व्यवस्थाओं को कियाशील रखने की जिम्मेदारी आपकी होगी।

मुख्य अग्निशमन अधिकारी  
मुख्य अग्निशमन अधिकारी  
मेरठ।

प्रतिलिपि:-निम्नांकित को शासनादेश संख्या:1765/छ:-पु0-08-2017-905(34)/2016गृह(पुलिस)अनुभाग-8

दिनांक 16.02.2018 के क्रम में सादर सूचनार्थ एवं अग्रिम कार्यवाही हेतु ।

1. डा0 सीमा त्यागी, स्वामी "दा शिवालिक स्कूल पब्लिक स्कूल" 17, मिशन कम्पाउण्ड / 07 देवनगर, जनपद मेरठ को उपरोक्तानुसार अनुपालनार्थ ।
2. अग्निशमन अधिकारी पुलिस लाईन मेरठ को उपरोक्तानुसार अनुपालनार्थ एवं अभिलेखीकरण हेतु।

**भवन प्रमाणपत्र**

प्रमाणित किया जाता है कि शिवांगिक पब्लिक स्कूल, 17, मिशन कम्पाउन्ड, मेरठ-(30100) नामक विद्यालय जो अंग्रेजी माध्यम से जूनियर हाई स्कूल स्तरीय संचालित हो रहा है। विद्यालय निरीक्षण के अनुसार विद्यालय का भवन "नेशनल बिल्डिंग कोड" के अनुसार निर्मित है।

श्री एस सी  
प्रिंसिपल/प्रिंसिपल  
कक्षा 22, नेशनल प्रिंसिपल  
कॉड: 22/10/19

सहायक अभियन्ता  
ग्रामीण अभियंत्रण सेवा  
लो0नि0वि0/अभियन्ता  
ग्रामीण अभियंत्रण सेवा

## कार्यालय जिला बेसिक शिक्षा अधिकारी, मेरठ।

पत्रांक / प्रबन्ध / सू०अधि० / 6728

/2019-20 दिनांक :- 16/10/19

श्री विजय कुमार  
निवासी-442 फंजाया ब्रह्मपुरी शारदा रोड  
जिला मेरठ।

महोदय,

आपके पत्र दिनांक 19.09.2019 के द्वारा नर्सरी से यू०के०जी० तक की मान्यता लेने के सम्बन्ध  
जानकारी चाही है।

उक्त के सम्बन्ध में अवगत कराना है कि नर्सरी से यू०के०जी० तक की मान्यता दिये जाने का क  
प्राविधान नहीं है।

जिला बेसिक शिक्षा अधिकारी  
मेरठ।

# MOHAN & ASSOCIATES

Architects, Engineers, Govt. Approved Valuers, L.I.C. & Bank Panel Valuers  
(Approved by Ministry of Finance, Central Board of Direct Taxes, Deptt. of Revenue & Insurance, Govt. of India)  
Regn. No. KNP-156/97 Cat-1 GSTIN No. 09AATPM1631Q1ZY

**DEVENDRA MOHAN**  
B. Arch., A.I.I.A., F.I.V.  
Regn. No. CA/85/9517

**SHITIZ GUPTA**  
B. Arch.  
Regn. No. CA/2015/71702

• Near Kastoori Home Shoppe (P) Ltd.  
J.D. House, Garh Road,  
Meerut (U.P.)

No.:CERT/AZ/D/80

Dt.:07.12.2019

## TO WHOM IT MAY CONCERN

On the request of owner Mrs. Sunita Kapoor W/o Late Shri Randheer Kapoor, I have visited the existing school building known as The Little Scholar located at Property No. 16, Dev Nagar, Mission Compound, Meerut and my observations are as under:-

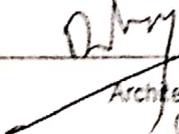
### 1. Building Accommodation:

This school building is double storied with mezzanine floor consists

- Ground floor with 3 nos. class rooms, 1 no. media room, 1 no. office room, 1 no. multipurpose room, 1 no. kitchen, 4 nos. toilets, 2 nos. lobby, 1 passage, 3 nos. store room, 3 nos. stair case & 2 open court yards.
- Mezzanine floor with 4 nos. class room, 1 no. verandah, 1 no. Toilet & 2 staircases.
- First floor with 8 nos. class room, 1 no. Lobby, 1 no. verandah, 1 no. store, 1 no. passage, 1 no. pantry, 2 nos. toilets & 1 maintenance room.

### 2. Building Specifications:

Description	Ground Floor	Mezzanine Floor	First Floor
Foundation	Open spread brick foundation		
Brick work	14" & 9" thick load bearing brick walls	9" thick load bearing brick walls.	9" thick load bearing brick walls.
Joinery	Wooden doors with partly glazed and steel sectional glass windows in wooden frame	Wooden doors with partly glazed and steel sectional glass windows in wooden frame	Wooden doors with partly glazed and steel sectional glass windows in wooden frame
Roof	R.B.C. Slab	R.B.C. Slab & G.I. Sheets with false ceiling	R.B.C. Slab & G.I. Sheets with false ceiling

  
**D. MOHAN**  
B. Arch. A.I.I.A.  
Architect & Govt. Approved Valuer  
(Reg No CA/85/9517)  
Reed. Architect of Council of Architectures

Office Telefax: +91- 121-2767520

M. +91-9837020205

E-mail : mohan\_associates@hotmail.com

Flooring	Mosaic, vitrified tiles (size 2'x2') & P.C.C.	Mosaic, Floor tiles & P.C.C.	Mosaic, Floor tiles & P.C.C.
Finishing	Brick wall & ceiling duly cement plastered with plastic emulsion paint	Brick wall & ceiling duly cement plastered with plastic emulsion paint	Brick wall & ceiling duly cement plastered with plastic emulsion paint
Electrical Installation	Concealed/Exposed	Exposed	Exposed
Plumbing	Concealed	Concealed	Concealed

3. Age of Building - This School building is about 45 years old and renovated in within the period of every 5 years from construed & recently renovated in year 2017-18.
4. Building Height - 8'-14'
5. Building Maintenance - Excellent.
6. Building Approval Plan - This building is located in old built-up area.

**I hereby certified that this existing School Building is a load bearing structure and has been constructed as per National Building Code of India 2005.**

  
 (D. Mohan)  
**D. MOHAN**  
 B. Arch. A.I.I.A.  
 Architect & Govt. Approved Valuer  
 (Reg. No. CA/85/9517)  
 Regd. Architect of Council of Architectures

कार्यालय मुख्य अग्निशमन अधिकारी जनपद मेरठ ।  
पत्रांक:- भ-157/सीएफओ-शैक्षिक भवन-18 176 दिनांक सितम्बर 29, 2018

प्रारूप:-छ

अग्नि एवं जीवन सुरक्षा प्रमाण-पत्र (Fire & Life Safety Certificate)

यूआईडी संख्या:2018/51922/एमआरटी/मेरठ/1038/सीएफओ  
दिनांक 26.09.2018

प्रमाणित किया जाता है कि श्रीमति सुनिता कपूर, स्वामी "दा लिटिल स्कोलर (किंडरगार्डन स्कूल)" 16, मिशन कम्पाउण्ड, जनपद मेरठ द्वारा निर्मित शैक्षिक भवन "दा लिटिल स्कोलर (किंडरगार्डन स्कूल)" 16, मिशन कम्पाउण्ड, जनपद मेरठ जिसमें भूतल, प्रथम तल, तथा बेसमेन्ट की संख्या शून्य है, जिसकी ऊँचाई 06.00 मीटर तथा प्लॉट एरिया 523.87 वर्ग मीटर है। भवन का अधिभोग श्रीमति सुनिता कपूर, स्वामी "दा लिटिल स्कोलर (किंडरगार्डन स्कूल)" 16, मिशन कम्पाउण्ड, जनपद मेरठ द्वारा किया जा रहा है। इनके द्वारा भवन में अग्नि निवारण एवं अग्नि सुरक्षा व्यवस्थाएँ एन0बी0सी0 एवं तत्सम्यन्धी भारतीय मानक ब्यूरो के आई0एस0 के अनुसार भवन में स्थापित व्यवस्थाओं का अनुक्षण किया जा रहा है। जिसका निरीक्षण श्री योगेन्द्र प्रसाद प्रभारी अग्निशमन अधिकारी घण्टाघर, मेरठ द्वारा दिनांक 29.09.2018 को भवन स्वामी के प्रतिनिधि श्रीमति सुनिता कपूर, के साथ किया गया तथा भवन में अधिष्ठापित अग्नि एवं जीवन सुरक्षा व्यवस्थाओं को मानको के अनुसार यथास्थिति में पाया गया। अतः प्रश्नगत भवन को अग्नि एवं जीवन सुरक्षा प्रमाण-पत्र (Fire & Life Safety Certificate) एन0बी0सी0-2005 के एजुकेशनल श्रेणी बी-1(1) के अन्तर्गत वैधता तिथि दिनांक 29.09.2018 से 28.09.2021 तक 03 वर्ष के लिये इस शर्त के साथ दिया जा रहा है कि भवन में सभी मानको का अनुपालन किया जायेगा तथा नवीनीकरण निर्धारित समयवधि के अन्तर्गत पुनः कराया जायेगा तथा नवीनीकरण से पूर्व भवन में स्थापित अग्निशमन व्यवस्थाओं को क्रियाशील रखने की जिम्मेदारी आपकी होगी।

मुख्य अग्निशमन अधिकारी  
मुख्य अग्निशमन अधिकारी  
मेरठ।

प्रतिलिपि:-निम्नांकित को शासनादेश संख्या:1765/छ:-पु0-08-2017-905(34)/2016गृह(पुलिस)अनुभाग-8  
दिनांक 16.02.2018 के क्रम में सादर सूचनार्थ एवं अग्रिम कार्यवाही हेतु ।

1. श्रीमति सुनिता कपूर, स्वामी "दा लिटिल स्कोलर (किंडरगार्डन स्कूल)" 16, मिशन कम्पाउण्ड, जनपद मेरठ को उपरोक्तानुसार अनुपालनार्थ ।
3. अग्निशमन अधिकारी पुलिस लाईन मेरठ को उपरोक्तानुसार अनुपालनार्थ एवं अभिलेखीयकरण हेतु।



क्षेत्रीय कार्यालय  
REGIONAL OFFICE  
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
U.P. POLLUTION CONTROL BOARD

संदर्भ सं०  
Ref. No. 1995/NGT-452/2018/2019

दिनांक 20/12/19  
Dated

आवश्यक / महत्वपूर्ण

सेवा में,

1. बेसिक शिक्षा अधिकारी, मेरठ।  
अमरीश 22/12/19
2. मुख्य अग्निशमन अधिकारी, मेरठ।  
22/12/19
3. अधीक्षण अभियंता, लोक निर्माण विभाग, मेरठ।  
मृता 22-12

विषय :- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 सं० 452/2018 मनोज चौधरी बनाम यूनियन आफ इण्डिया एवं अन्य में पारित आदेश दिनांक 07.11.2019 के अनुपालन के संबंध में।

महोदय

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 सं० 452/2018 में पारित आदेश दिनांक 07.11.2019 का संदर्भ ग्रहण करने का कष्ट करें (छायाप्रति संलग्न) जो कि मिशन कम्पाउन्ड मेरठ स्थित 04 स्कूलों (एल0आर0ए0 किड्स स्कूल, जे0पी0एकेडमी, शिवालिक पब्लिक स्कूल एवं लिटिल स्कालर स्कूल) से संबंधित है। पारित आदेश के मुख्यांश निम्नवत हैं-

“In view of deficiencies noticed, necessary action be taken and report furnished. It is also necessary to ascertain whether requisite consent under the Air (Prevention and Control of Pollution) Act, 1981 has been taken for setting up DG sets and whether conditions of such consents are being complied. The Committee may indicate the action taken for schools being run without the relevant approval from Education Department, Fire, Department and Public Works Department.”

उक्त पारित आदेश के परिपेक्ष्य में अपने विभाग से संबंधित कार्यवाही की आख्या 01 सप्ताह के अंदर इस कार्यालय को उपलब्ध कराने का कष्ट करें जिससे कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली को सूचना ससमय उपलब्ध करायी जा सके।

संलग्नक - उपरोक्तानुसार

भवदीय

(आर0के0त्यागी)  
क्षेत्रीय अधिकारी

प्रतिलिपि :-

1. मा0 आयुक्त महोदय, मेरठ मण्डल मेरठ को सूचनार्थ सादर प्रेषित।
2. जिलाधिकारी महोदय, मेरठ को सूचनार्थ सादर प्रेषित।

क्षेत्रीय अधिकारी

o/c 457

क्षेत्रीय कार्यालय :- पाकेट -टी, सी-3/2, पल्लवपुरम फेस-2, मोदीपुरम, मेरठ-250110 (उ0प्र0)  
बोर्ड मुख्यालय :- पर्यावरण भवन, टी.सी.-12, वी. विभूति खण्ड, गोमती नगर, लखनऊ-226010 (उ0प्र0)